

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.8- IA/673(AHM) 2024
In
C.P. (IB)/216(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
VS
Ramilaben Ashwin Patel

.....Applicant

.....Respondent

Order delivered on 26/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant / IRP : Ms. Pinki, Advocate
For the Respondent :

ORDER

IA/673(AHM) 2024

The physical copy of the petition is not available on record.

Learned Counsel for the applicant undertakes to file the same, within a period of three days, from the date of this order.

At the request of the Counsel for the applicant / IRP, the matter stands adjourned to 10.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)